Name of the Corporate Debtor: Carbontree Industries Private Limited; Date of commencement of Liquidation: 24th April, 2023; List of creditors as on: 15.07.2023;

(Amount in Rs)

Sl. No.	Category of stakeholders	Summary of c	aims received	Summary of c	laims admitted	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs		1,300,000		1,300,000				NA	
2	Liquidation costs incurred till date		31,364		31,364				NA	
3	Secured financial creditors		-	-	-	-	-	-	1	
4	Unsecured financial creditors	2	12,557,192	2	12,247,255	-	309,937	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	1	992,107	1	992,107	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	94,480,068	1	653,000	-	93,827,068	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
Total			109,360,730.68		15,223,726.00	-	94,137,004.68	-		

List of secured financial creditors

(Amount in Rs)

S	l.	Name of	Identificatio	Details of claim	received	Details of clain	n admitted					Amount of	Amount	Amount	Amount of	Remarks, if
N	0	Creditors	n No.									contingent	of any	of claim	claim under	any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)		% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
	T	OTAL			-	_		-								

Name of the Corporate Debtor: Carbontree Industries Private Limited; Date of commencement of Liquidation: 24th April, 2023; List of creditors as on: 15.07.2023; List of unsecured financial creditors (Amount in Rs)

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S	l. [Name of creditor	Identification No.			Details of clair	n admitted			Amount of	Amount of	Amount of	Amount of claim	Remarks, if
N	lo			Date of receipt	te of receipt Amount Am		Nature of claim	Amount	% share in	contingent claim	any mutual			any
-					claimed	claim		covered by	total amount			rejected	verification	
						admitted	dmitted guarantee of		-		may be set			
									claims		off			
									admitted					
\perp	_													
1		Edelweiss ARC Ltd.	U67100MH2007PLC174759	06.12.2022	5,517,761	5,517,761	Unsecured	5,517,761	39.72	0	0	0	0	
2	. [IDFC First Bank Ltd.	L65110TN2014PLC097792	29.05.2023	7,039,431	6,729,494	Unsecured	6,729,494	48.44	0	0	309,937	0	
2					12,557,192	12,247,255		12,247,255	88.16			309937		

List of operational creditors (Workmen)
(Amount in Rs)

Sl. No.	Name of authorised	Name of workman	Identification No.	Details o		Details of c	laim admitted			Amount of contingent	Amount of any	Amount of claim		Remarks, if any
	representative, if any				Amount claimed	claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	1	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
							NA							

List of operational creditors (Employees)
(Amount in Rs)

Sl. No.	Name of authorised	Name of employee	Identification No.	Details o		Details of cl	laim admitted			Amount of contingent	Amount of any		Amount of claim under	Remarks, if any
	representative, if any				Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
							NA							

Name of the Corporate Debtor: Carbontree Industries Private Limited; Date of commencement of Liquidation: 24th April, 2023; List of creditors as on: 15.07.2023;

List of operational creditors (Government Dues) (Amount in Rs)

Sl. No	Details of Claimant			Details of clai	m received	Details of claim	admitted				1	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	Department	Government	Identification No.	Date of receipt		Amount of claim admitted	Nature of claim	covered by lien or		% share in total amount of claims admitted		mutual dues, that may be set off		verification	
1	Maharashtra State Tax Department	State Government		26.05.2023	992,107.00	992,107.00		No	No	7.14	No	No	No	No	
	Total				992,107.00	992,107.00									

Name of the Corporate Debtor: Carbontree Industries Private Limited; Date of commencement of Liquidation: 24th April, 2023; List of creditors as on: 15.07.2023; List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in Rs)

	.	Identification No.	Details of claim 1	ls of claim received Details of claim admitted								Amount of any		Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off			
1	The Shop		03.12.2019	653,000.00	653,000.00	Unsecured	No	No	No	4.70%	No	No	No	No	
2	Sinopharm Weiqida Datong Pharmaceutical Co. Ltd.	91140200731893 199U	26.05.2023	30,668,587.50	-	Unsecured	No	No	No	-	No	No	30,668,587.50		
3	1	91360000158264 8000	26.05.2023	63,158,480.18	-	Unsecured	No	No	No	-	No	No	63,158,480.18		
		Total		94,480,067.68	653,000.00								93827067.68	_	

Insolvency and Bankruptcy Board of India

Name of the Corporate Debtor: Carbontree Industries Private Limited; Date of commencement of Liquidation: 24th April, 2023; List of creditors as on: 15.07.2023;

List of other stakeholders, if any (other than financial creditors and operational creditors)
(Amount in Rs)

SI	Name of	Category of	Identificatio n	Details of	of claim	Details of	claim adı	mitted				Amount of	Amoun t	Amoun t	Amount of	Remarks
No	stakeholde r	stakeholder s	No.	received	l						contingen t	of any	of claim	claim under	, if any	
.		(preference		Date of	Amoun t	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	rejecte d	verificatio n	
		shareholder s		receip	claimed	of claim	e of	covered by	lien /	covered by	in total		dues,			
		/ equity		t		admitte d	claim	lien or	attachmen t	guarante e	amount of		that may			
		shareholder s						attachmen t	removed?	ľ	claims		be set off			
		/ partners						pending	(Yes/No)		admitted					
		/ others)						disposal								
						NA										